

IN THE HIGH COURT OF JHARKHAND AT RANCHI
(Civil Miscellaneous Appellate Jurisdiction)
M.A. No. 254 of 2014

.....
Most. Rubi Devi **Appellant**
Versus
Naresh Kumar & Anr. **Respondents**
With
M.A. No. 255 of 2014

.....
Most. Rubi Devi **Appellant**
Versus
Naresh Kumar & Anr. **Respondents**

CORAM: HON'BLE MR. JUSTICE KAILASH PRASAD DEO
(Through : Video Conferencing)

.....
For the Appellant : Mr. Vijay Kumar Sharma, Advocate
(in both cases)
For the Respondent No.2 : Mr. Amresh Kumar, Advocate.
(in both cases)

.....
08/09.09.2021.

These cases are notified for referring before the National Lok Adalat.

On the joint prayer of learned counsel for the parties, let both the appeals be referred before National Lok Adalat scheduled to be held on 11.09.2021.

The Secretary, JHALSA, Ranchi is directed to place these cases before the National Lok Adalat.

Parties are directed to cooperate and contact with the Secretary, JHALSA, Ranchi for settlement before the National Lok Adalat.

(Kailash Prasad Deo, J.)

Jay/-